

THE INCOME TAX APPELLATE TRIBUNAL  
AHMEDABAD "D" BENCH

**Before: Shri P.M. Jagtap, Vice President  
And Shri Siddhartha Nautiyal, Judicial Member**

**ITA No. 57/Ahd/2021  
Assessment Year 2015-16**

Orio Sanghai Colours Pvt. Ltd. Plot No. 801/D/2 Phase-IV, GIDC, Naroda-382330 PAN: AAACO5144Q (Appellant)	Vs	The Pr. Commissioner of Income Tax-3, Ahmedabad (Respondent)
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**Assessee by: Withdrawal Application  
Revenue by: Shri Purushottam Kumar, Sr. D.R.**

Date of hearing : 12-05-2022  
Date of pronouncement : 12-05-2022

**आदेश/ORDER**

**PER : SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER:-**

This is an appeal filed by the assessee against the order of the Id. Pr. Commissioner of Income Tax PCIT-3, Ahmedabad in DIN & Order No. ITBA/REV/F/REV5/2020-21/1032122894(1) vide order dated 31/03/2021 passed for the assessment year 2015-16.

2. The assessee has filed an application dated 06-05-2022 requesting to grant leave to withdraw the appeal filed. The assessee had filed appeal against order u/s. 263 by Pr. CIT-3, Ahmedabad. Subsequently, vide order dated 30-03-2022 passed by Assessing Officer, National Faceless Assessment Centre, Delhi, he accepted the assessee's contentions and dropped all additions proposed vide order u/s. 263 of the Act passed by PCIT-3, Ahmedabad. Accordingly, since the grievance against order u/s. 263 of the Act no more survives, the assessee has requested to grant leave to withdraw the appeal filed. The Departmental Representative has not objected to assessee's request for withdrawal of the appeal. Accordingly, the appeal is dismissed as withdrawn.

3. In the result, the assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court on 12-05-2022

**Sd/-**  
**(P.M. JAGTAP)**  
**VICE PRESIDENT**  
**Ahmedabad : Dated 12/05/2022**

**Sd/-**  
**(SIDDHARTHA NAUTIYAL)**  
**JUDICIAL MEMBER**

आदेश की प्रतिलिपि अग्रहित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,  
उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
अहमदाबाद